

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1271 OF 2024**

IN THE MATTER OF: -

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya & Ors.

...Respondents

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Dated 26.05.2026

Filed by:



[Avijit Mani Tripathi]

Advocate for Respondent No.7- PWD

State of Meghalaya

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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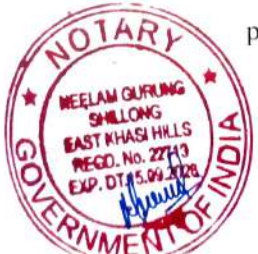
ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.
7- PWD, MEGHALAYA

I, Hubert Kharlukhi, S/o (L) Ioannis Warnongbri, aged about 57 yrs., the Chief Engineer, Public Works Department (NH) resident of Riat Laban, Kynjat Phutbol, Laban, Shillong, Meghalaya – 739004, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Chief Engineer, Public Works Department (NH) and as such I am aware of the facts, circumstances and records pertaining to the instant case in my official capacity. I am competent and authorized to swear the present affidavit in compliance with order dated 11.03.2026 on

SI/INS/1007/2024/42
Date: 28/5/2026

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong



behalf of Respondent No. 7 – Public Works Department,
Government of Meghalaya.

2. That it is most respectfully submitted that the answering Respondent has already filed its reply to the letter petition on 21.07.2025 reply to the Interim Application bearing No.691 of 2025 on 15.12.2025 and status reports dated 02.02.2026, 02.03.2026 and 25.04.2026 which may kindly be treated as part and parcel of the present affidavit and the same is not being repeating herein for sake of brevity.
3. That it is most respectfully submitted that this Hon'ble Tribunal has issued directions in the previous orders which may be summarized as under:
 - a. To clear all the dumped material and debris from the upstream of Myntdu River and along its banks to prevent further siltation of the river which provide water to the drinking water reservoir for the Jowai town.
 - b. To ensure removal of debris and stabilize the slopes from the road leading to river to ensure soil does not run off to the river in the monsoon.
 - c. To transport the debris and C&D waste to designated dumping site.
 - d. To ensure that continuous supply of drinking water to the Jowai towns and nearby villages.

H/S
Chief Engineer (M-F)
PWD (Roads)
Meghalaya, Shillong



ACTION TAKEN BY THE PWD:

4. **Clearance of Debris etc.:** Clearance of major deposits of debris and boulders at critical locations of the riverbank and from the riverbed at Liar Pamakam, Mynkrem and TreiongRiang has been completed. However, due to continuous rainfall in the recent times, clearing of debris at some locations along the bank could not be completed and this remaining debris will be completed within one week.

A limited quantity of C&D waste alongside the Liar Pamakam stream has been retained at the request of paddy field owners to serve as protective measure (bandh) against water overflow in their field during the monsoons. Clearance of remaining debris from Liam Pamakam and its transportation to the dumping site has been completed, restoring the natural flow and width of the stream.

5. **Slope Dressing and Plantation:** The PWD has been provided with 1,300 tree saplings by the office of the Divisional Forest Officer, Social Forestry Division, Jowai and Plantation of these saplings has been completed along the downhill side slopes to help prevent future soil erosion. Grass turfing of topsoil at many critical locations on the downhill slopes has also been carried out to protect

Chief Engineer (M-F)
PWD (Roads)
Meghalaya, Shillong



against soil erosion. The work of grass turfing at some places is being carried out.

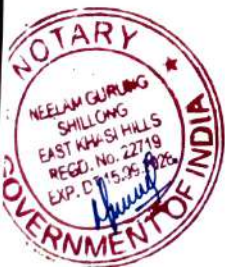
At the bridge site (COS), the temporary earth filling done during casting of the RCC girder and bridge slab has been removed. All waste soil and debris have been transported to the dumping site. Slope stabilization using geotextile nets has also been provided after proper slope dressing at this location.

Additional Sandbag wall palisading totaling of about 2,000.00 running meters along the stretches has been provided at various vulnerable locations as a remedial measure to prevent soil erosion and downstream movement of soil and debris during rainfall.

6. **Disposal of Cleared Material:** All cleared materials have been transported from the site of construction to the designated dumping site at Demthring.
7. **Water Quality:** It is noted as per the findings of the Joint Committee Report dated 10.02.2025, the contamination levels of the water stream were found to be within permissible limits at various locations and there is no shortage of drinking water supply for the Jowai Town and nearby areas.

The Myntdu River generally observed to be relatively clean under normal conditions. However, owing to the hilly terrain of the

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong



region, the river naturally carries a higher sediment load during periods of heavy rainfall due to steep surface runoff. This leads to temporary turbidity, which usually subsides within a short duration as the flow stabilizes.

8. **Status of the Project:** The project has been recently completed in all respects and will be open to traffic within short time and measures for future soil erosion has been taken care off and will be monitor from time to time in order to protect the river from further flow time to time in order to protect the river from further flow of debris and river siltation.
9. That in view of the submissions made above, it is most respectfully submitted that Respondent-PWD, Meghalaya is committed in taking all remedial measures qua the mischief of previous contractor to ensure that the Myntdu River retains its pristine nature and has taken all measures as advised by the Joint Committee and as directed by this Hon'ble Tribunal.
10. That the Executive Engineer, PWD, Jowai Central Division has accordingly submitted his latest action taken report vide letter dated 21.05.2026. A copy of the status report submitted by the Executive Engineer, PWD, Jowai Central Division vide letter dated

Chief Engineer (N-I-I)
PWD (Roads)
Meghalaya, Shillong



21.05.2025 along with photographs evidencing the above submissions is annexed herewith and marked as ANNEXURE-1.

11. That it is thus most respectfully submitted that this Hon'ble Tribunal may be pleased to direct the Joint Committee to conduct an inspection to verify the status, and if any further action, which in the opinion of Joint Committee and this Hon'ble Tribunal is required to be undertaken, shall be undertaken by the PWD expeditiously to remedy the situation completely.
12. That the action taken report of the Respondent No.7-PWD Meghalaya, submitted by way of the instant additional may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.

VERIFICATION:

Verified at Shillong on this 26th day of May 2026 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.

Solemnly Affirmed before me this Day of
26/5/2026 The deponent is identified
 by Ms. D. Salang, Advocate
 I Certify that the contents of the Affidavit
 are read over and Explained to the Deponent
 who verified the same before me.

Amund
26/5/2026
 Notary Gurung
 NOTARY
 East Khasi Hills District
 No. 22719

Hm
DEPONENT
 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong

Hm
DEPONENT
 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong



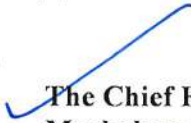
**ADDITIONAL UPTO DATE STATUS OF
ACTION TAKEN REPORT AS ON
21ST MAY 2026**

**GOVERNMENT OF MEGHALAYA
OFFICE OF THE EXECUTIVE ENGINEER, P.W.D. (ROADS)
JOWAI CENTRAL DIVISION, JOWAI**

No. EE(C)/TB/NGT/MISC/320/2026/804

Dated Jowai, the 21st May 2026

To,


**The Chief Engineer (NH) P.W.D (Roads)
Meghalaya, Shillong**

Ref: NGT Matter Compliance – OA 1271/2024 – Khroo L. Pariat vs State Order dt. 27.04.2026

Sub: Additional Upto Date Action Taken Report in compliance with order of the Hon'ble NGT, Principal Bench for the work "Construction of Jowai ByPass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.10 including construction of Bridges in the state of Meghalaya (Job No. 44E/MG/2020-21/165)".

Sir,

With reference to the subject cited above, I have the honour to submit herewith the Status of Additional Upto Date Action Taken Report as on 21st May, 2026 in compliance of NGT Matter – OA 1271/2024 – Khroo L. Pariat vs State Order dt. 27.04.2026 with regard to Construction of Jowai By-Pass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.10 including construction of Bridges in the state of Meghalaya (Job No. 44E/MG/2020-21/165), as enclosed.

This is for favour of your kind information and necessary action.

Encl: Additional Upto Date Action Taken Report as on 21st May 2026

Yours Faithfully,



**Executive Engineer PWD (Roads)
Jowai Central Division, Jowai**

Memo. No. EE(C)/TB/EST/Pt-III/274/2025/ 805-808

Dated Jowai, the 21st May 2026

Copy to:

1. The Chairman, Meghalaya State Pollution Control Board, Shillong for favour of kind information.
2. The Deputy Conservator of Forest (HQ) Meghalaya, Shillong for favour of kind information.
3. The Deputy commissioner West Jaintia Hills District, Jowai for favour of kind information.
4. The Assistant Executive Engineer P.W.D (Roads), National Highway Sub-Division, Jowai for information and necessary action.


**Executive Engineer PWD (Roads)
Jowai Central Division, Jowai**

Additional upto date Status of Action taken Report as on 21st May 2026

In compliance of Hon'ble NGT Order dated 11.03.2026 With regard to construction of Jowai ByPass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.10 including construction of Bridges in the state of Meghalaya (Job No. 44E/MG/2020-21/165) is hereby submitted as under:

The construction of the Jowai Bypass is a significant infrastructure development in Meghalaya, India. This project is essential to improving the transportation network in the region, as it is aimed at easing the heavy traffic congestion in Jowai town. By linking two crucial National Highways—NH-40E at Km 214.00 and NH-44 at Km 58.210—the Bypass will provide a smoother and more efficient route for vehicles especially for trucks and heavy vehicles, bypassing the crowded Jowai town center. The 5.915 km stretch of road, along with the construction of three bridges, will serve as a vital link for road users and the transportation of goods, enhancing the overall economic potential of the region. The Bypass is intended to alleviate traffic congestion in Jowai town, offering an alternative route for vehicles, particularly those involved in long-distance travel and for Heavy vehicles and trucks.

The Jowai Bypass project, sanctioned under Job No. 44E/MG/2020-21/165, is being implemented by the Public Works Department (Roads), Jowai Central Division. The scope of the project includes the construction of double lane with paved shoulders road, bridges, and other associated works to ensure a seamless connection between the two national highways.

The project received its approval from the Ministry of Roads Transport & Highways (MoRTH), New Delhi, on March 26, 2021 for an amount of Rs. 9358.66 lakh. Following the approval and sanction, the Public Works Department (PWD) initiated the tendering process under Engineering, Procurement, Construction (EPC) contract.

The tender process for the Jowai Bypass began with an invitation for bids on June 8, 2021. After careful evaluation, the contract was awarded to M/s. Kampung Kamyar Trading Co. on March 7, 2022. Unfortunately, due to the discovery of fraudulent practices, the contract was terminated on May 19, 2022, after following due process.

Following the termination of the initial contractor, the balance of the work was re-invited for bids on July 18, 2022. M/s Dhar Construction was selected as the new contractor, and a Notice to Proceed was issued on January 16, 2023. This re-allocation was necessary to ensure that the project continued without further delays being a centrally sponsored project.

The contract was awarded on Engineering, Procurement, Construction (EPC) mode and under EPC contract, the contractor holds full control of the project from design, procurement to construction (means from start to end).

EPC contractor carries all the liabilities which may arise due to problems in the project from inception to completion.

The alignment of the Jowai Bypass runs parallel to the Myntdu River for approximately 1.850 km. This proximity to the river presents unique challenges, particularly during the monsoon season, since the region is one of the area with heavy rains couple with unpredicted cyclonic events. When Cyclone Remal which hit the region in the last week of May 2024 and have caused significant disruption. The cyclonic rain and the heavy downpour that followed the days after led to extensive silting in the Myntdu River, which further complicated construction efforts and raised concerns over environmental impacts and safety.

Directions issued by the Hon'ble Tribunal:

- I. Clear all dumped material from the upstream of the Myntdu River and its tributaries to prevent further siltation of the drinking water reservoir within a period of two months.
- II. After debris removal, carry out proper slope dressing and plantation on topsoil to prevent further erosion and runoff during the monsoon.
- III. Ensure that cleared material is transported and disposed of strictly at the Demthring designated dumping site under intimation to MSPCB, as per provisions of the Construction & Demolition Waste Management Rules, 2016.
- IV. The PWD shall ensure adequate supply of drinking water to villagers affected on account of the said road construction.

Action Taken:

1. Debris Clearance:

- Clearance of major deposit of debris and boulders at critical locations of the river bank and from the river bed at Liar Pamakam, Mynkrem and TreiongRiang has been completed. However due to continuous rainfall during the month of April and May 2026, clearing of debris at various location could not be taken up completely and the remaining debris at difference locations will be completed within one week. *(Photographs enclosed as Annexure I).*
- A limited quantity of material along the side of the Liar Pamkam stream has been retained at the request of paddy field owners to serve as a protective measure against overflow into the paddy fields during the monsoon.
- Clearance of remaining debris collected at Liar Pamkam and transported to dumping site has been completed, restoring the natural flow and width of the stream. *(Photographs enclosed as Annexure I).*

2. Slope Dressing and Plantation:

- 1,300 tree saplings were received from the Office of the Divisional Forest Officer, Social Forestry Division, Jaintia Hills, Jowai during 2025-26 and 2026-27. And Plantation of these saplings has been completed along the downhill side slopes to help prevent future soil erosion. Grass turfing of topsoil at many critical locations on the downhill slopes has also been carried out to protect against soil erosion. *(Photographs and letter enclosed as Annexure II).*
- At the bridge site (COS), the temporary earth filling done during casting of the RCC girder and bridge slab has been removed. All waste soil and debris have been transported to the dumping site. Slope stabilization using geotextile nets has been provided after proper slope dressing at this location to ensure no further soil erosion occurs during heavy rainfall at this location. *(Photographs enclosed as Annexure III).*
- Also Slope stabilization at other vulnerable locations using geotextile nets to prevent further soil erosion has been attended and completed. *(Photographs as Annexure IV).*
- Additional Sandbag wall palisading totalling of about 2,000.00 Rm along the stretches has been provided at various vulnerable locations as a remedial

measure to prevent soil erosion and downstream movement of soil and debris during heavy rainfall. (*Photographs enclosed as Annexure V*).


3. Disposal of Cleared Material:

- All cleared materials have been transported and disposed off at the designated dumping site at Demthring, in strict compliance with the Construction & Demolition Waste Management Rules, 2016. (Photographs enclosed as Annexure VI)

4. Water Quality:

- The Myntdu River is generally observed to be relatively clean under normal conditions. However, owing to the hilly terrain of the region, the river naturally carries a higher sediment load during periods of heavy rainfall due to steep surface runoff. This leads to temporary turbidity, which usually subsides within a short duration as the flow stabilizes. While this natural phenomenon is noted, attention may also be drawn to human activities along the river. It has been observed that disposal of other nearby construction debris, domestic waste, and other materials occurs at certain locations along the riverbank, particularly near residential areas of Jowai Town (*Photographs enclosed as Annexure VII*). Such practices may contribute to pollution and affect water quality and the surrounding ecosystem over time. Unlike temporary natural siltation from rainfall, these materials tend to persist and may have implications for public health, aquatic life, and downstream users. It is noted that as per the findings of the Joint Committee Report dated 10.02.2025, the contamination levels of the water stream were found to be within permissible limits. It may also be mentioned that the Myntdu River is influenced by activities in adjacent areas, including stone quarrying operations, land development for residential purposes, and the formation of road approaches at multiple locations (*Photographs as Annexure VII*). Appropriate measures by the district authorities may help in regulating these activities.
- The project has been recently completed in all respects and will be open to traffic within short time and measures for future soil erosion has been taken care off and will be monitor from time to time in order to protect the river from further flow of debris and river siltation. (Photograph attached as per annexure VIII)

The above is submitted in compliance with the directions of the Hon'ble National Tribunal for kind consideration.


Executive Engineer, PWD (Roads)
Jowai Central Division, Jowai

Annexure-I

CLEARING OF DEBRIS AND BOULDERS FROM RIVER BANK AND RIVER AT TREIONGRIANG




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

CLEARING OF DEBRIS AND BOULDERS FROM LIAR PAMKAM STREAM




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

**GOVERNMENT OF MEGHALAYA
OFFICE OF THE RANGE FOREST OFFICER: SOCIAL FORESTRY RANGE:
JOWAI.**

No. SF/JR/EAP/2018-19/50/

Dated Jowai, the May, 2026.

To

The Divisional Forest Officer
Social Forestry Division,
Jaintia Hills, Jowai

Sub: Tree planting drive in collaboration with the O/o Executive Engineer, PWD (Roads), Jowai Central Division, Jowai.

Sir,

With reference to the subject cited above, I am to inform you that this office has conducted tree planting drive along Jowai Bypass in collaboration with O/o Executive Engineer, PWD (Roads), Jowai Central Division, Jowai under Ek Ped Maa Ke Naam on the following dates:

Sl No	Place	Date	No. of trees	Remarks
1	Along Jowai Bypass	18.06.2025	700	Photographs Enclosed)
2		17.04.2026	300	
3		19.05.2026	300	

This is for favour of your kind information and necessary action.

Enclosed: As above

Yours faithfully,


Assistant Conservator of Forest
I/c Social Forestry Range
Jowai.

Memo No. . SF/JR/EAP/2018-19/50/20

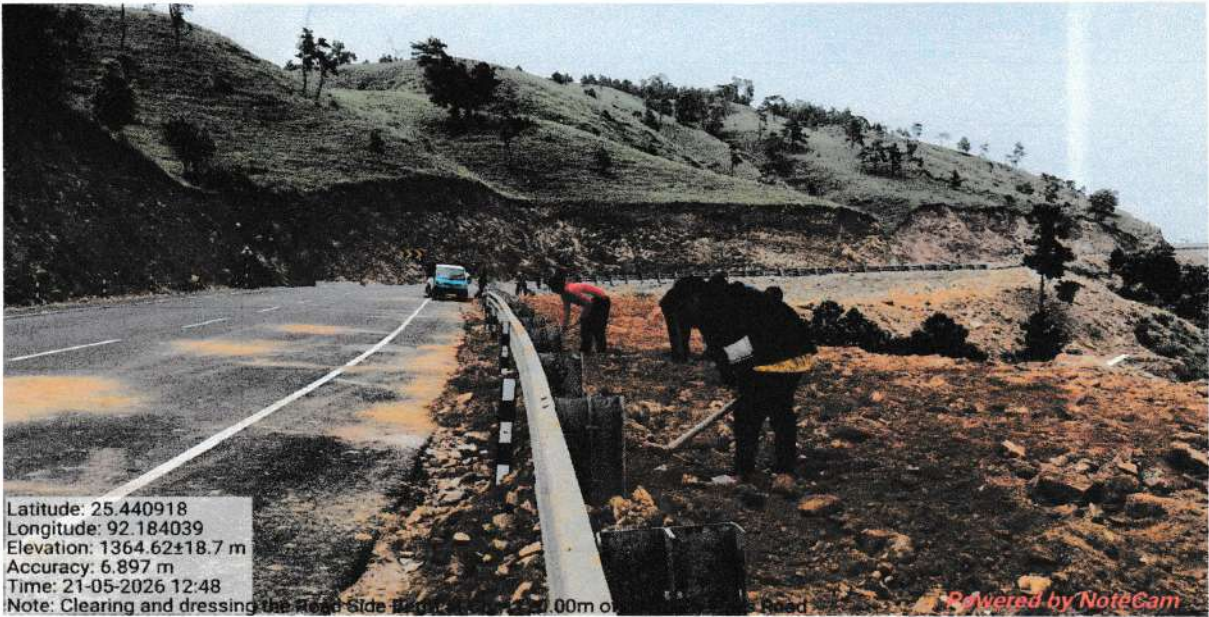
Dated Jowai, the 21st May, 2026.

Copy to:-

✓ Executive Engineer, PWD (Roads), Jowai Central Division, Jowai for favour of your kind information.

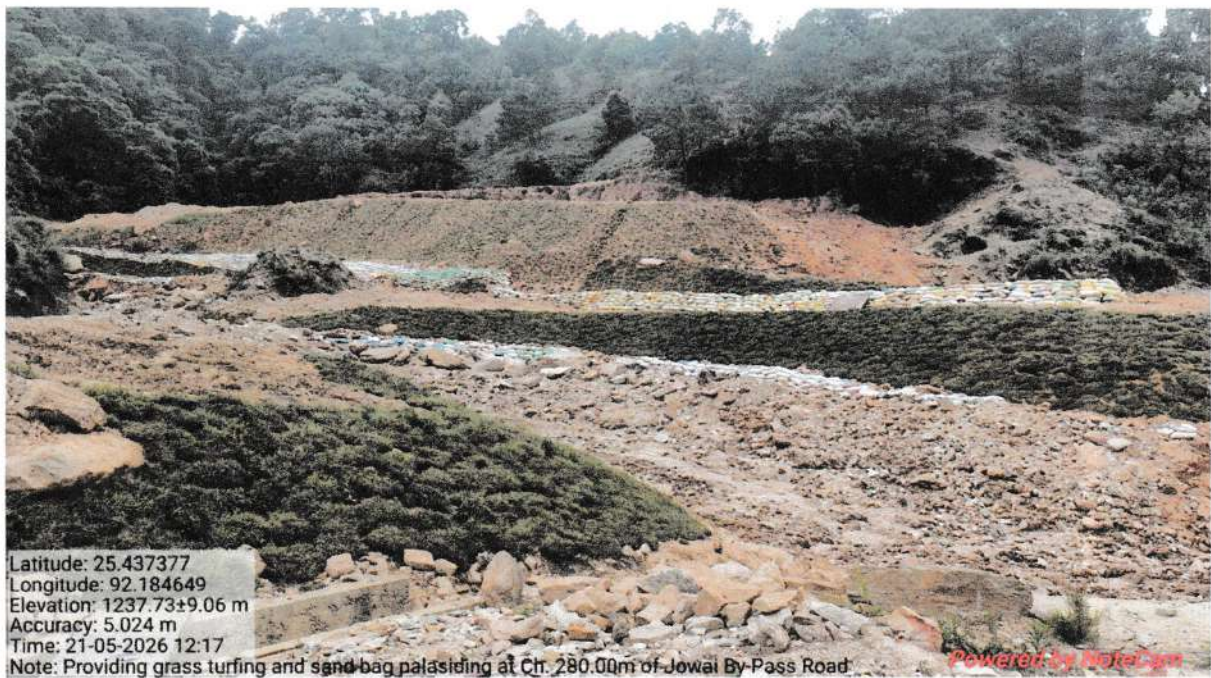

Assistant Conservator of Forest
I/c Social Forestry Range
Jowai.

SLOPE DRESSING AND PLANTATION




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

SLOPE DRESSING AND GRASS TURFING




Executive Engineer-PWD (Roads)
Jowai Central Division, Jowai

SLOPE DRESSING AND TREE PLANTATION



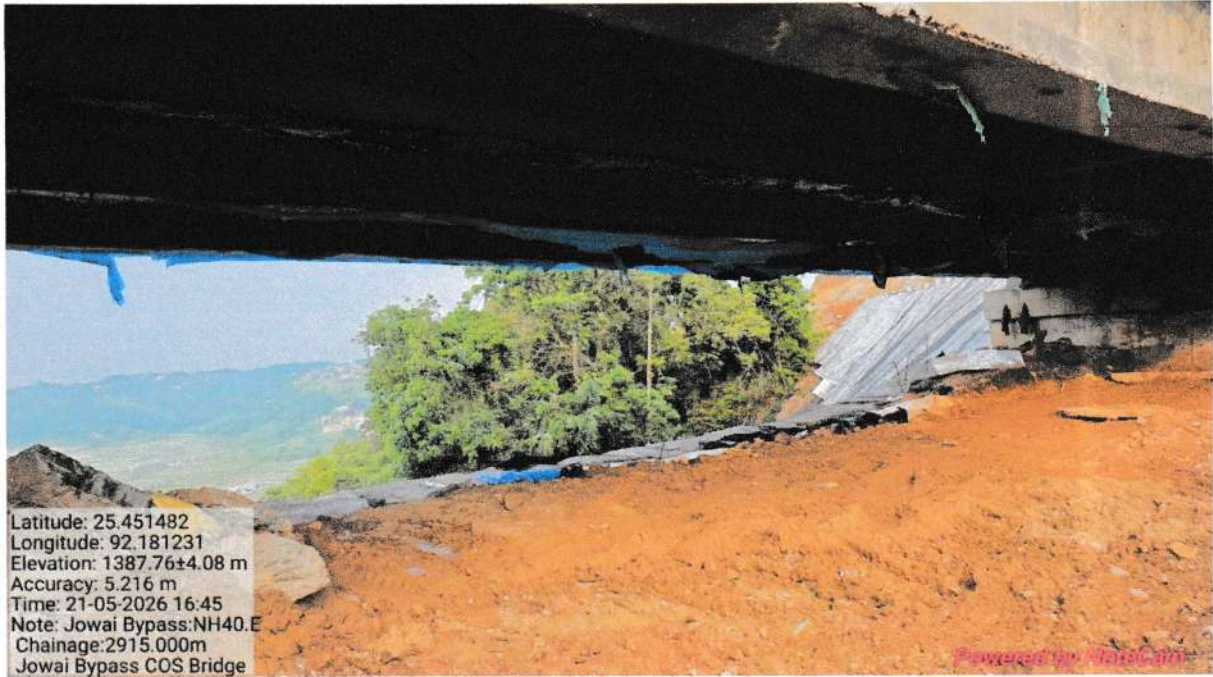

Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

REMOVAL OF EARTH FILLING IN PROGRESS UNDER BRIDGE AT COS




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

REMOVAL OF EARTH FILLING UNDER BRIDGE AT COS COMPLETED



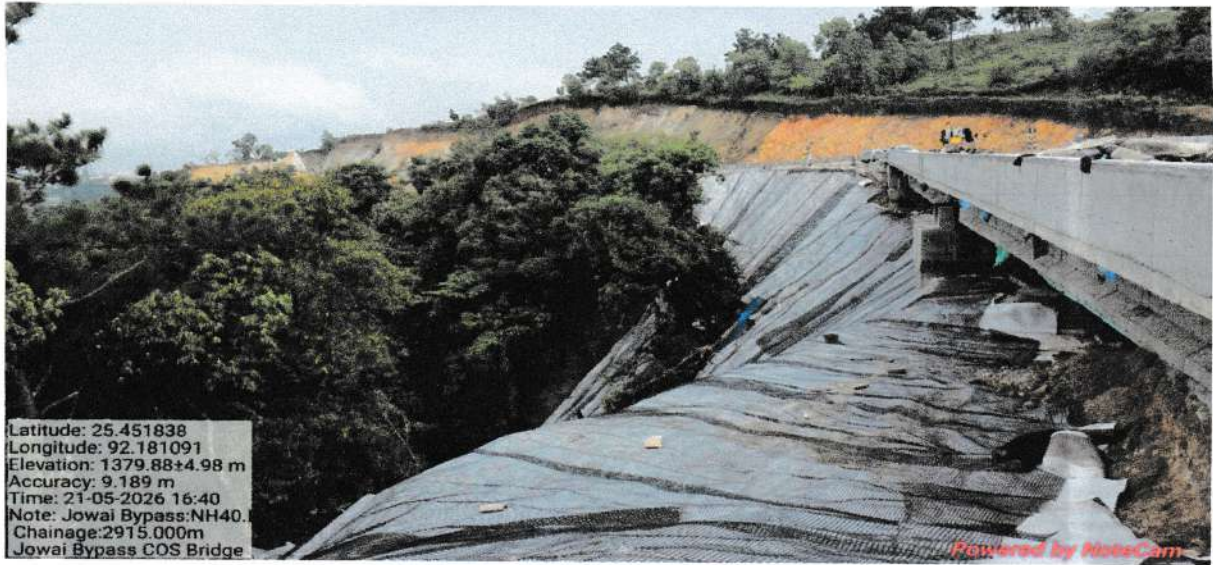

Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Slope stabilization using geotextile at Bridge site COS




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Slope stabilization using geotextile




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Geo Textile net slope stabilization at other vulnerable locations




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Slope stabilization at other vulnerable locations




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Additional Sand Bag Pallasiding to prevent soil erosion




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai

Disposal of Debris at Designated dumping site at Demthring




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Spoils and Garbage Dump by Private Individual at Different Chainage of Dawki-Amlarem-Jowai Road (NH-40E) And Shillong-Jowai Road (NH-44)



At Ch. 213540.00m of DAJ Road (NH-40E)



At Ch. 212690.00m of DAJ Road (NH-40E)

Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

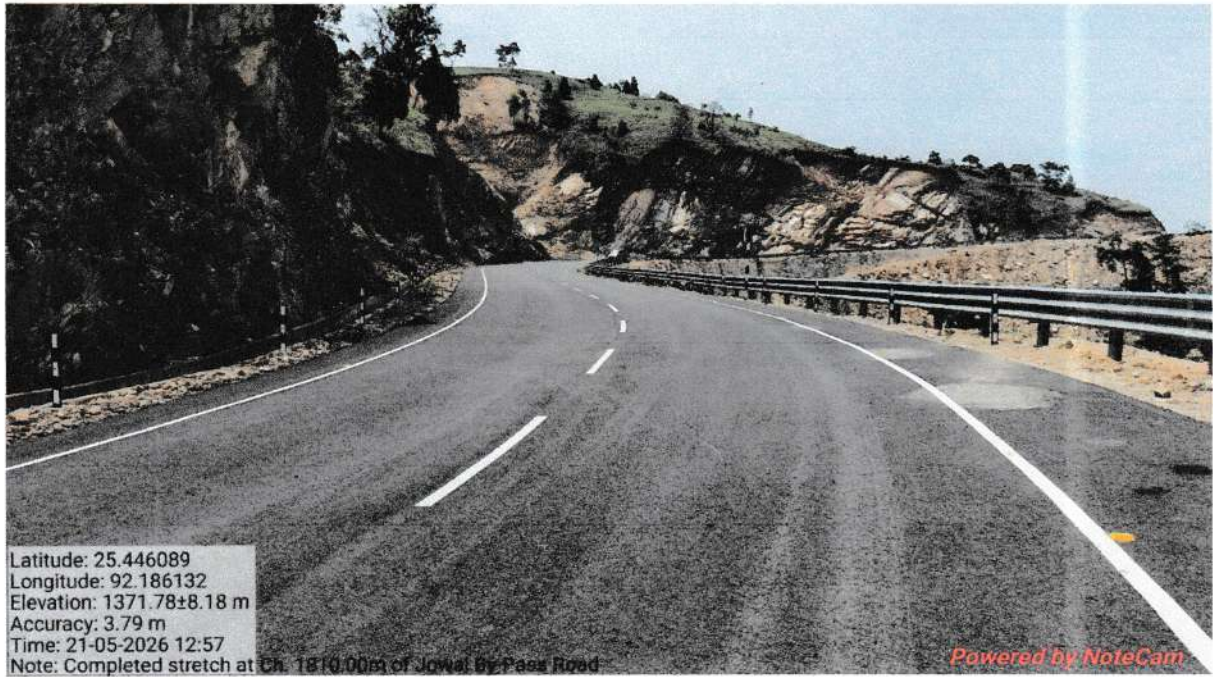
Spoils and Garbage Dump by Private Individual at Different Chainage of Dawki-Amlarem-Jowai Road (NH-40E) And Shillong-Jowai Road (NH-44)



ACTIVE PRIVATE QUARRY ADJACENT TO LIAR PAMKAM STREAM BY THE OUTSKIRT OF MYNTDU RIVER


Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

Stretch of Completed Road




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.

Stretch of Completed Road




Executive Engineer PWD (Roads)
Jowai Central Division, Jowai.



Latitude: 25.437431
Longitude: 92.185209
Elevation: 1323.54±15.7 m
Accuracy: 12.07 m
Time: 05-23-2026 09:56
Note: Clearing of debris at Myntdu River (Chka Jowai)

Powered by NotCam



Latitude: 25.438409
Longitude: 92.184844
Elevation: 1235.03±17.1 m
Accuracy: 17.54 m
Time: 05-23-2026 10:37

Note: Clearing all debris at the junction of Mynthu and Mynkrom River.

Powered by NoteCam



Latitude: 25.43844
Longitude: 92.184816
Elevation: 1237.43±32.2 m
Accuracy: 10.17 m
Time: 05-23-2026 10:38

Note: Clearing all debris at the junction of Myntdu and Mynkrem River.

Powered by NotaCam









Latitude: 25.451323
Longitude: 92.181651
Elevation: 1402.65±14.2 m
Accuracy: 6.169 m
Time: 25-05-2026 18:01
Note: Providing Geo Textiles & Geo Grid completed at Ch. 2915.00m

Powered by NoteCam



Latitude: 25.451947
Longitude: 92.181178
Elevation: 1402.65±12.6 m
Accuracy: 4.666 m
Time: 25-05-2026 17:58
Note: Providing Geo Textiles & Geo Grid completed at Ch. 29+5.00m

Powered by NoteCam





Latitude: 25.451477
Longitude: 92.181248
Elevation: 1399.35±17.0 m
Accuracy: 25.91 m
Time: 25-05-2026 17:48

Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.451291
Longitude: 92.181313
Elevation: 1399.35±16.3 m
Accuracy: 4.696 m
Time: 25-05-2026 17:47

Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.451776
Longitude: 92.180988
Elevation: 1384.62±8.78 m
Accuracy: 6.421 m
Time: 25-05-2026 17:36

Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.437511
Longitude: 92.185178
Elevation: 1243.12±7.94 m
Accuracy: 5.149 m
Time: 25-05-2026 17:09

Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.437484
Longitude: 92.185182
Elevation: 1236.25±12.7 m
Accuracy: 5.809 m
Time: 25-05-2026 17:09

Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.437599
Longitude: 92.185315
Elevation: 1246.54±11.9 m
Accuracy: 5.67 m
Time: 25-05-2026 17:08

Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.437601
Longitude: 92.185334
Elevation: 1217.19±15.7 m
Accuracy: 6.468 m
Time: 25-05-2026 17:08
Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.437477
Longitude: 92.185039
Elevation: 1254.74±9.8 m
Accuracy: 7.243 m
Time: 25-05-2026 17:05
Note: Clearing and dressing the spoils and debris at the bank of Myntu River

Powered by NoteCam



Latitude: 25.4382
Longitude: 92.1845
Elevation: 1248.11±8.9 m
Accuracy: 4.846 m
Time: 25-05-2026 16:58

Note: Clearing and dressing the spots and debris at the bank. All work completed

Powered by NoteCam



Latitude: 25.438209
Longitude: 92.184503
Elevation: 1250.94±11.6 m
Accuracy: 5.817 m
Time: 25-05-2026 16:57
Note: Clearing and dressing the riverbank along the bank of Myritu River, complete.

Powered by NoteCam





Latitude: 25.451391
Longitude: 92.181686
Elevation: 1402.65±15.5 m
Accuracy: 6.815 m
Time: 25-05-2026 18:03
Note: Providing Geo Textiles & Geo Grid completed at Ch. 2915.00m

Powered by NoteCam



Avijit Mani Tripathi <avijitmani@gmail.com>

O.A. 1271 of 2024 NGT PB - Sh. Khroo L. Pariat v. State - Additional status report

1 message

Avijit Mani Tripathi <avijitmani@gmail.com>

26 May 2026 at 15:04

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Ma'am/Sir,

Please find attached an advance copy of the additional status of action taken report being filed on behalf of Resp. No.7 - PWD, Meghalaya in the subject case.

Regards,

Avijit Mani Tripathi

Advocate on Record

Supreme Court of India

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